

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

On account of acute shortage of staff in Delhi District Courts, it is hereby ordered that as a step towards optimization of staff/merger of Branches, henceforth, R&I Section, Central & West shall function as a cohesive unit, with immediate effect and the staff posted in both these Sections shall jointly look after the work of both these Districts.

Note: 1) However, marking of letters/dak/correspondence of individual Districts shall be continued to be placed before their respective Principal District & Sessions Judges only.

2) Also, this unified section shall primarily function under the aegis of Headquarters only from Room No. 204.

Vinod Kumar

(Vinod Kumar)

Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi

Narottam Kaushal
26/9/23

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

38674-899

No. _____ Cir./P&T/Admn-II/HQs/2023

Dated, Delhi the 26 SEP 2023

Copy forwarded for information and necessary action to:

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. All the Ld. Presiding Officers, Central & West District, THC, Delhi.
4. All the Ld. Officer In-Charges, R&I Section, all Districts, Delhi/New Delhi.
5. The Branch Incharge, R&I Section, Central & West to do the needful.
6. The Personal Office of the Ld. D&SJ, Central & West.
7. The Sr. Accounts Officer/Accounts Officer/AAO, Central & West, THC, Delhi.
8. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned to assesses the even order from the Website of this Court.

Simmi Kapoor
26/9/23

(Simmi Kapoor)

Administrative Officer (Judl.), Admn.-II
Tis Hazari Courts, Delhi (HQs)